## Government of India Ministry of Consumer Affairs, Food and Public Distribution Department of Consumer Affairs

### LOK SABHA UNSTARRED QUESTION NO. 2779 TO BE ANSWERED ON 06.08.2025

#### RAIDS ON DARK STORES

2779. SHRI MAGUNTA SREENIVASULU REDDY:

Will the Minister of **CONSUMER AFFAIRS**, **FOOD AND PUBLIC DISTRIBUTION** be pleased to state:

- (a) whether the Government has carried out any study/survey regarding the issue of dark stores not maintaining proper standards during the last five years if so, the details thereof;
- (b) if so, the details regarding the total number of raids carried out by the Bureau of Indian Standards (BIS) on Dark stores during the last five years in a State-wise manner especially in Andhra Pradesh;
- (c) the details and the list of companies whose dark stores were found to be violative of the established regulations along with total amount of fines collected from each of them during the last five years, especially those based in Andhra Pradesh;
- (d) whether the Government has suspended functioning of any such dark stores during the last five years and if so, the details thereof;
- (e) whether the Government has conducted any awareness campaigns regarding the required standards for dark stores; and
- (f) if so, the details thereof and if not, the reasons therefor?

#### **ANSWER**

# THE MINISTER OF STATE CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI B.L.VERMA)

(a) to (d): In FY 2024–25, the Bureau of Indian Standards (BIS) conducted market surveillance of products sold through e-commerce and quick commerce platforms. A total of 344 samples, falling under mandatory BIS certification as per various Quality Control Orders, were procured. Out of these, 142 samples were found to be without a valid BIS Certification.

Since FY 2024-25, investigations into these violations have led to search and seizure operations at 22 warehouses of E-commerce platforms. These include three search and seizure operations each in the States/UTs of Delhi, Haryana, Karnataka, and Maharashtra; two search and seizure operations each in Rajasthan and Tamil Nadu; and one search and seizure operation each in Gujarat, Odisha, Telangana, Uttar Pradesh, Andhra Pradesh and Uttarakhand.

Company-wise details of the warehouses where these search and seizure operations were conducted are as follows:

- (i) Amazon -14 warehouses
- (ii) Instakart 7 warehouses
- (iii) Blinkit 1 warehouse

(e) & (f): A series of enforcement raids have been conducted on dark stores of e-commerce companies, and wide publicity has been given through print media, social media, and electronic media including BIS social media handles on Instagram (<a href="https://www.instagram.com/indianstandards/">https://www.instagram.com/indianstandards/</a>), Facebook (<a href="https://www.facebook.com/">https://www.facebook.com/</a> IndianStandards/) and Twitter(X) (<a href="https://x.com/IndianStandards">https://x.com/IndianStandards</a>) to generate awareness amongst stakeholders.

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